

ITEM NO.104

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6116-6124/2012

SINTEX INDUSTRIES LTD. A COMPANY
INCORPORATED UNDER THE COMPANIES ACT 1956
THROUGH COMPANY SECRETARY

Appellant(s)

VERSUS

COMMR.OF CENTRAL EXCISE AHMEDABAD III

Respondent(s)

Date : 12-06-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) :

For Respondent(s) :

Mr. Rupesh Kumar, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. G.S Makker , Aor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. No representation for the appellant.
2. List on 24.07.2025.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR